

(f) whether most of the dependents of the victims are facing difficulties in getting death certificates in respect of killed workers; and

(g) if so, the details thereof and the steps taken by the Government to provide compensation/insurance claims to the dependents of the victims?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Safety is an inherent aspect of operations in coal mining. As such, revenue expenditure made on some of the safety components can not be distinctly segregated from production expenditure. However, the amount spent on major safety-oriented items by Coal India Limited (CIL), both capital and revenue, during 1993-94, 1994-95, 1995-96 and 1996-97 (upto June 30, 1996) is as under:

(figures in Rs. lakhs)

| Year | Capital | Revenue |
|---------------------------|---------|---------|
| 1993-94 | 21,47 | 282,82 |
| 1994-95 | 25,87 | 323,52 |
| 1995-96 | 52,57 | 357,47 |
| 1996-97 (upto June) 96 | 15,83 | 128,47 |

(b) A sum of Rs. 11.53 crores has been incurred on rescue operations relating to Gaslitand mine disaster as on 20.10.1996.

(c) and (d). Dewatering of Gaslitand mine was carried out by installation of submersible pumps in the pits of the mine. When the water level was lowered to a level of 25 metre RL, indication of fire in old connected working was noticed and the water level was allowed to rise upto 36 metre RL. Remnants of 5 bodies were located through No. 6 pit of Gaslitand by the rescue team. Further 59 bodies could not be recovered due to non-lowering of water level. As per the decision of the Rescue and Recovery Committee, under Mines Rescue Rules, 1985, it is not considered safe to lower the water level beyond 36 metre RL.

(e) The details of the compensation provided to the dependents of the victims are given as under :-

(In Rupees)

| Relief measures | Amount paid to the dependent of each victim |
|---|---|
| 1 | 2 |
| 1. Funeral expenses | 1,000/- |
| 2. Ex-gratia as per National Coal Wage Agreement IV (NCWA IV) | 10,000/- |
| 3. Life cover (NCWA IV) | 15,000/- |
| 4. Life assurance benefit | 2,000/- |

| | 1 | 2 |
|--|---|--|
| 5. Financial assistance from benevolent fund | | 5,000/- |
| 6. Ex-gratia announced by MOS (C) | | 75,000/- |
| 7. Ex-gratia announced by State Chief Minister | | 50,000/- |
| 8. Ex-gratia announced by Central Consultative Committee of Union & Management | | 51,000/- |
| 9. Compensation | | As per Workmen's Compensation Act |
| 10. Gratuity | | As per Gratuity Act |
| 11. Employment to dependent | | One employment |
| 12. Education of the Children of the deceased | | RK Mission Residential School, Madhupur has offered admission of one child below 10 years for each of the affected families. |
| 13. Construction of residential houses for the affected families. | | Houses to be provided under Indira Awas Yojna |

(f) and (g). Out of a total of 64 cases, 62 death certificates have been issued upto 7.11.1996. The recipients of the remaining two cases are out of station. On their return, action will be taken to issue death certificates.

Bank Officials Involved in Frauds

1192. SHRIMATI SUBHAWATI DEVI : Will the Minister of FINANCE be pleased to state : the details of bank officials in the private and public sector banks arrested and proceeded against departmentally because of their involvement in frauds and other cases in the banks during the last one year and the action taken against them for recovery of the losses.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : The Reserve Bank of India have reported that the present data reporting system in RBI does not generate information in the manner sought in the Question. However, the information as available with RBI relating to the details of action taken against delinquent employees of public sector banks for their involvement in frauds for the year 1995 is given in the enclosed statement.

The amounts involved in cases of frauds do not necessarily represent the actual losses to the banks as the banks cover themselves with comprehensive blanket insurance policies against infidelity, theft, robbery, etc. Besides, they generally have some securities to cover

advances extended by them. They also file civil and criminal cases against the culprits and seek appropriate reliefs. Hence, the final position of loss is known only after available securities are realised and claims of banks under insurance cover are settled.

STATEMENT

Bank-wise Action Taken against the delinquent employees of Public Sector Banks for their Involvement in Frauds during the Year 1995

| Name of the Bank | Convicted | Awarded major/minor penalties | Out of (3) dismissed/discharged/removed | No. of employees against whom prosecution is pending in the Court | No. of employees against whom departmental proceedings are pending |
|--------------------------------|-----------|-------------------------------|---|---|--|
| State Bank of India | 16 | 199 | 49 | 131 | 464 |
| State Bank of Bikaner & Jaipur | 01 | 33 | - | 12 | 34 |
| State Bank of Hyderabad | - | 18 | 04 | 07 | 29 |
| State Bank of Indore | - | 01 | - | 22 | 29 |
| State Bank of Mysore | 01 | 10 | 04 | 19 | 61 |
| State Bank of Patiala | - | 06 | 04 | 09 | 19 |
| State Bank of Saurashtra | - | 09 | - | 25 | 07 |
| State Bank of Travancore | - | 16 | 04 | - | 14 |
| Allahabad Bank | - | 35 | 03 | 09 | 81 |
| Andhra Bank | 05 | 27 | 08 | 29 | 75 |
| Bank of Baroda | - | 23 | 03 | 37 | 99 |
| Bank of India | - | 37 | 21 | 16 | 63 |
| Bank of Maharashtra | - | 30 | 12 | 12 | 67 |
| Canara Bank | - | 96 | 30 | 07 | 124 |
| Central Bank of India | - | 58 | 23 | 17 | 117 |
| Corporation Bank | 03 | 17 | 06 | 24 | 4 |
| Dena Bank | - | 27 | 05 | 53 | 35 |
| Indian Bank | - | 71 | 04 | 30 | 163 |
| Indian Overseas Bank | 02 | 82 | 13 | 08 | 56 |
| Oriental Bank of Commerce | - | 04 | 02 | 10 | 22 |
| Punjab National Bank | 01 | 169 | 29 | 100 | 425 |
| Punjab & Sind Bank | 03 | 26 | 05 | 49 | 84 |
| Syndicate Bank | 01 | 50 | 36 | 42 | 97 |
| Union Bank of India | - | 28 | 10 | - | 34 |
| United Bank of India | - | 32 | 10 | 33 | 92 |
| UCO Bank | - | 39 | 12 | 23 | 116 |
| Vijaya Bank | - | 17 | 04 | 53 | 50 |
| Total | 33 | 1160 | 301 | 777 | 2461 |

(Data Provisional)